

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CIVIL APPEAL NO. 5540 OF 2001

M/s. P. Vaikunta Shenoy & Co.

... APPELLANT

VERSUS

P. Hari Sharma

... RESPONDENT

Date : 31/10/2007 This Appeal was called on for judgment today.

For Appellant (s)

Mr. V.B. Joshi, Adv.

For Respondent (s)

Mr. G.V. Chandrasekhar, Adv.
Mrs. Anjana Chandrasekhar, Adv.
Mr. P.P. Singh, Adv.

Hon'ble Mr. Justice Markandey Katju pronounced the judgment of the Bench comprising Hon'ble Mr. Justice A.K. Mathur and His Lordship.

The appeal is allowed, impugned judgment of the High Court is set aside and the judgment of the Trial Court is restored in terms of the signed judgment. No order as to costs.

(Ajay Kr. Jain)
Court Master

(Neeru Bala Vij)
Court Master

(Signed reportable judgment is placed on the file)